

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

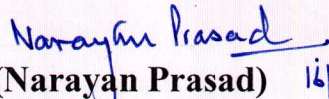
No. K-13023/04/2024-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 16th February, 2024.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Nilay Vipinchandra Anjaria, Judge, Gujarat High Court, to be the Chief Justice of the Karnataka High Court, with effect from the date he assumes charge of the office, consequent upon the superannuation of Shri Justice P. S. Dinesh Kumar, present Chief Justice of the Karnataka High Court on 24.02.2024.


(Narayan Prasad) 16/02/2024
Deputy Secretary to the Government of India
Tele: 2307 2149

To

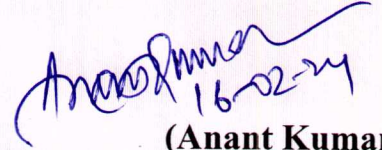
The Manager,
Government of India Press,
Minto Road,
New Delhi

No. K-13023/04/2024-US.I

Dated: 16.02.2024.

Copy to:-

1. Shri Justice Nilay Vipinchandra Anjaria, Judge, Gujarat High Court through the Registrar General, Gujarat High Court, at Sola, Ahmedabad.
2. The Secretary to the Governor, Karnataka, Bengaluru.
3. The Secretary to the Governor of Gujarat, Gandhinagar.
4. The Secretary to the Chief Minister, Karnataka, Bengaluru.
5. The Secretary to the Chief Minister of Gujarat, Gandhinagar.
6. The Secretary to the Chief Justice, High Court of Karnataka, Bengaluru.
7. The Secretary to Chief Justice of the Gujarat High Court, at Sola, Ahmedabad.
8. The Chief Secretary, Government of Karnataka, Bengaluru.
9. The Chief Secretary, Government of Gujarat, Gandhinagar.
10. The Registrar General, High Court of Karnataka, Bengaluru.
11. The Registrar General, Gujarat High Court, at Sola, Ahmedabad.
12. The Accountant General, Karnataka, Bengaluru.
13. The Accountant General, Gujarat, Gandhinagar.
14. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
15. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
16. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
17. PS to MoS, L&J (I/C) / PPS to Secretary (Justice).
18. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


16-02-24

(Anant Kumar)

Under Secretary (Appointments-II)

Tel: 23072138